## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES:

Sachin Chemicals

V/s.

Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	PRIYANICA PATHARE	Advocate for Respondent	Photol.
	Amuschery	hespondent	Annell.
	Roopefn R. JASINA	ADY, FOR FINANCIAN CREDITUR	Flower
	SACMIN WEMIN MENTA	REPRESEMPONYES	Sahin

Corrtd on Page - 2

## **ORDER**

## C.P. No. 1266/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. The Petition is mentioned. Certain pleadings are yet to be completed.
- Both the sides are directed to complete the pleadings.if deem fit.
- 4. Adjourned to **12.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

11.01.2018

aal

Sd/-

M.K. SHRAWAT Member (Judicial)